

Endorsement on B2-6012/2021 dated 12.07.2021 of the District Court, Kozhikode.

Copy of OM. No. FW1-24748/2021 dated:08.07.2021 of the Hon'ble High Court of Kerala is communicated to the following Judicial Officers for information and necessary action. They are requested to furnish the details to this court, **on or before 29.07.2021.**

(By Order)


Sheristadar.

To

1. The Special Addl. Sessions Court (Marad Cases), Kozhikode.
2. The Addl. District & Sessions Court for the trial of cases related to atrocities and sexual violence towards Women & Children, Kozhikode.
3. The Fast Track Special Court, Kozhikode/ Koyilandy.
4. The Sub Court, Kozhikode/ Vatakara / Koyilandy.
5. The Principal Munsiff Court-I / II, Kozhikode.
6. The Munsiff Court, Koyilandy / Vatakara / Nadapuram.
7. The Munsiff-Magistrate Court, Perambra / Payyoli/Thamarassery.
8. The Gram Nyayalaya, Kunnummal, Kuttiady.
9. The Gram Nyayalaya, Koduvally, Thamarassery.

Copy to:

1. The Computer Section, District Court, Kozhikode(for publishing in the website)



DJ
B2

THE HIGH COURT OF KERALA

FW1-24748/2021

Ernakulam
Kochi: 682031
Dated:08.07.2021

OFFICIAL MEMORANDUM

*Sub: Allotment of funds – Residential Rent details– reg.
Ref: OM No. FW2-25601/2020/FW1 dated 28.12.2020.*

The funds for the payment of rent of residential buildings of Judicial officers are allotted to the Sub Controlling Officers (SCOs') based on the requests received from the SCOs' and availability of funds under the head 2014-00-800-93-00-06-RRT. Rent for period upto June, 2021 based on data available with the High Court has been allotted through BAMS.

All Sub Controlling Officers are directed to utilise the funds allotted under 2014-00-800-93-00-06-RRT strictly in accordance with the directions in the reference cited and also according to the remarks column in BAMS and the unutilised fund allotted should be surrendered immediately to the High Court.

In view of the general transfer orders issued in the month of April 2021, all Sub Controlling Officers are also directed to calculate the requirement under the head of account 2014-00-800-93-00-06-RRT for the months upto September 2021 and furnish the detailed request by 31.07.2021.

(By Order)

Sreehari G.
Finance Officer

To

1. All Principal District Judges
2. Judges, Special Court (SPE/CBI), Thiruvananthapuram, (SPE/CBI)-I,II,III, Ernakulam
3. Judges, N.D.P.S. Courts, Vadakara, Thodupuzha
4. Special Judge, Idamalayar Investigation, Ernakulam
5. All MACTs,
6. All Judges, Family Court
7. All Chief Judicial Magistrates
8. Addl. CJM (Economic Offences) Court
9. Addl. CJM Court for cases against MPs/MLAs in Kerala, Ernakulam
10. The File